Declaration of Assets and Liabilities

					Year20	21
	1, Sanja	y Bhar	ti' , son/da	ughter/wife o	Late Ha	lkhori D
ged	49	years, b	elonging to	Bihar	Kegislative	2 Assemb
ervice	and presently w	orking as	A ssize	tent.		
	erein below the d				ole, bank balan	ce, etc.) of
nyself	, my spouse and	dependants*:				
۹.	Details of move					
given)	(Assets in joint r	name indication	ng the exter	it of Joint own	ership will also	have to be
Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	5,000/-	10,000/-			
(II)	Deposits in Banks, Financial Institutions And Non-Banking	4,31,124/ S.B.J. Bihas Vidhoun man	del Nil	Nil	Hil	Hil
(iii)	Financial Companies Bonds, Debentures and Shares in	Baranch.	ni l	Nil	Nil	HIL
	companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	11 Blicy No. 517615ASB Monthly Pay-1021/-125. Crom-17.02-11		Ni l	Ni (Mi/
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Mil	N:/
(vi)	Jeweliery (give details of weight and value)	Nil	40 gram gold Value - 1,95,660 1-	1 /	Nil	Nil
(vii)	Other assets, such as values	ווא	Nil	NI	Nil	NII

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Sanjay Bherti

370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)
370 (1270)

of claims / interests

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	o. Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
1)			Nil	Nil	Hil		
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	12 khitth ir Ban Thanas Paterr	arkir 10-93	Nil	Mil	Nil	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		Mil	Nil	Nil	Ni!	
(iv)			Nil	Ni	Nil		
(v)			Nil	ווא	Nil	Nil	

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as		
(6)	(i) Loans from Banks	NII	Nil		
	(ii) Loans from financial institutions	4:1	N: I		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	ווא		
	(b) dues to departments dealing with supply of water	Nil	ווא		
	(c) dues to departments dealing with supply of electricity	Mil	NI		

	(d) dues to departments dealing with telephones	Mil	Nil		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil			
	(f) Other dues, if any	Nil	Ni '		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Period-March-19 to Fab-2 Total Income Tax Pay-54011/ PAN No - BBRPB 3819 F			
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil		
	(iii) Sales Tax [Only in case of proprietary business]	Xil	ו; א		
	(iv) Property Tax	Hil	1 Hil		

C. Personal I	Detail								
GPF/CPF/PRAN No	. :-	PTS/1	3LA-	-120	15	COMPANY STATE			
Gender	1-	M	M/F)						
Date of Birth	:=	0 5	Juniorania	O		9	7	1	(DD/MM/YYYY)
Class/Group	į :-	В		/B/C)					
Cadre	!**	(Full Name	e e.g. B.	A.SB	lihar A	dminis	strative		em bly Patro,
Home District	:-	Mun	ger.						
I hereby knowledge and		e that the	abov	e de	tails	are	true	to th	e best of my

Signature Sanjay Bharti'
Name of Employee: Sanjay Bharti'

Designation: Assistent

Department: Bihar Legis Latine Assembly, Patra

Note:

Place: Patha

Date: 04:02-21:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sanjay Bharti